

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 16**

**C.A.(CAA)/238(MB)2023 IN C.P.(CAA)/57(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **ISMT LIMITED**

Section 230-232 of the Companies Act, 2013

---

**ORDER**

Adv. Hemant Sethi a./w Adv.Narendra Dingankar, Adv. Rashed Irani, Adv. Rishab Jain i/b Pioneer Legal for the Applicant present. Adv. Prachi Wazalwar a/w Adv. Arusha Bapat a/w Adv Sheba Abraham for the Income Tax Department present through VC.

Heard the Counsels and the matter is **Reserved for Order.**

-sd-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**